

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5292 OF 2004

FULJIT KAUR

Appellant (s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent(s)

Date: 31/05/2010 This Appeal was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
[VACATION BENCH]

For Appellant(s) Mr. Sanjay Sarin, Adv.
Mr. Ashok Mathur, Adv.

For Respondent(s) Mrs. Rachana Joshi Issar, Adv.
Mr. Shailendra Kumar, Adv.

RR-Ex-Parte

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

List on 3/6/2010 for orders.

(Ravi P. Verma)
Court Master

(Indu Satija)
Court Master